GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

LOK SABHA UNSTARRED QUESTION NO. † 1334

TO BE ANSWERED ON MONDAY, JULY 28, 2025 SRAVANA 6, 1947 (SAKA)

FINANCIAL ASSISTANCE TO STATES

†1334. SHRI LUMBARAM CHOUDHARY: SHRI DILIP SAIKIA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has made any assessment of the economically and infrastructurally backward and aspirational districts/States across the country during the last three years;
- (b) if so, the details including the list thereof;
- (c) whether the Government has formulated any new schemes to boost the economy, human resource development, infrastructure and economic opportunities in the said backward and aspirational districts/States;
- (d) if so, the details thereof; and
- (e) the amount of financial assistance provided or likely to be provided to various States across the country particularly to Jalore and Sirohi districts of Rajasthan and North-Eastern States including Assam under the scheme?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) to (e): As per the information provided by NITI Aayog, Aspirational District Programme (ADP) launched in 2018, aims at rapidly transforming the selected 112 underdeveloped districts across the country. Under the Aspirational Districts Programme (ADP), 49 key performance indicators have been selected across Five Themes/sectors (Health and Nutrition, Education, Agriculture and Water Resources, Financial Inclusion and Skill Development and Basic Infrastructure). The performance of these districts is

assessed based on the improvement of these key indicators, and districts are ranked periodically. The list of 112 Aspirational Districts, across 26 States and 1 Union Territory is attached at **ANNEXURE-I**.

Under the Aspirational Districts Programme, districts undertake various developmental projects to address critical gaps using the award money given to them for their performance under the programme. The state-wise fund sanctioned to States including Rajasthan and North-Eastern States including Assam under the ADP since its inception till February 2025 is attached at **ANNEXURE-II.** Jalore district of Rajasthan is not in the list of 112 Aspirational Districts. However, Sirohi district of Rajasthan is in the said list and the amount sanctioned to Sirohi district under the ADP since its inception till February 2025 is Rs 4,81,20,000/-.

ANNEXURE-I REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1334 DUE FOR ANSWER ON 28 JULY, 2025

List of 112 Aspirational Districts of India

S.No.	State	District	
1	Andhra Pradesh	Alluri Sitharama Raju	
2	Andhra Pradesh	Parvathipuram Manyam	
3	Andhra Pradesh	Y.S.R. Kadapa	
4	Arunachal Pradesh	Namsai	
5	Assam	Baksa	
6	Assam	Barpeta	
7	Assam	Darrang	
8	Assam	Dhubri	
9	Assam	Goalpara	
10	Assam	Hailakandi	
11	Assam	Udalguri	
12	Bihar	Araria	
13	Bihar	Aurangabad	
14	Bihar	Banka	
15	Bihar	Begusarai	
16	Bihar	Gaya	
17	Bihar	Jamui	
18	Bihar	Katihar	
19	Bihar	Khagaria	
20	Bihar	Muzaffarpur	
21	Bihar	Nawada	
22	Bihar	Purnia	
23	Bihar	Sheikhpura	
24	Bihar	Sitamarhi	
25	Chhattisgarh	Bastar	
26	Chhattisgarh	Bijapur	
27	Chhattisgarh	Dantewada	
28	Chhattisgarh	Kanker	
29	Chhattisgarh	Kondagaon	
30	Chhattisgarh	Korba	
31	Chhattisgarh	Mahasamund	
32	Chhattisgarh	Mohla-Manpur-Ambagarh Chowki	
33	Chhattisgarh	Narayanpur	
34	Chhattisgarh	Sukma	

35	Gujarat	Dahod	
36	Gujarat	Narmada	
37	Haryana	Mewat (Nuh)	
38	Himachal Pradesh	Chamba	
39	Jammu & Kashmir	Baramulla	
40	Jammu & Kashmir	Kupwara	
41	Jharkhand	Bokaro	
42	Jharkhand	Chatra	
43	Jharkhand	Dumka	
44	Jharkhand	Garhwa	
45	Jharkhand	Giridih	
46	Jharkhand	Godda	
47	Jharkhand	Gumla	
48	Jharkhand	Hazaribagh	
49	Jharkhand	Khunti	
50	Jharkhand	Latehar	
51	Jharkhand	Lohardaga	
52	Jharkhand	Pakur	
53	Jharkhand	Palamu	
54	Jharkhand	Pashchimi Singhbhum	
55	Jharkhand	Purbi Singhbhum	
56	Jharkhand	Ramgarh	
57	Jharkhand	Ranchi	
58	Jharkhand	Sahibganj	
59	Jharkhand	Simdega	
60	Karnataka	Raichur	
61	Karnataka	Yadgir	
62	Kerala	Wayanad	
63	Madhya Pradesh	Barwani	
64	Madhya Pradesh	Chhatarpur	
65	Madhya Pradesh	Damoh	
66	Madhya Pradesh	Guna	
67	Madhya Pradesh	Khandwa	
68	Madhya Pradesh	Rajgarh	
69	Madhya Pradesh	Singrauli	
70	Madhya Pradesh	Vidisha	
71	Maharashtra	Gadchiroli	
72	Maharashtra	Nandurbar	
73	Maharashtra	Osmanabad	

74	Maharashtra	Washim	
75	Manipur	Chandel	
76	Meghalaya	Ri Bhoi	
77	Mizoram	Mamit	
78	Nagaland	Kiphire	
79	Odisha	Balangir	
80	Odisha	Dhenkanal	
81	Odisha	Gajapati	
82	Odisha	Kalahandi	
83	Odisha	Kandhamal	
84	Odisha	Koraput	
85	Odisha	Malkangiri	
86	Odisha	Nabarangpur	
87	Odisha	Nuapada	
88	Odisha	Rayagada	
89	Punjab	Ferozepur	
90	Punjab	Moga	
91	Rajasthan	Baran	
92	Rajasthan	Dholpur	
93	Rajasthan	Jaisalmer	
94	Rajasthan	Karauli	
95	Rajasthan	Sirohi	
96	Sikkim	Soreng	
97	Tamil Nadu	Ramanathapuram	
98	Tamil Nadu	Virudhunagar	
99	Telangana	Bhadradri Kothagudem	
100	Telangana	Jayashankar Bhupalpally	
101	Telangana	Kumurum Bheem Asifabad	
102	Tripura	Dhalai	
103	Uttar Pradesh	Bahraich	
104	Uttar Pradesh	Balrampur	
105	Uttar Pradesh	Chandauli	
106	Uttar Pradesh	Chitrakoot	
107	Uttar Pradesh	Fatehpur	
108	Uttar Pradesh	Shravasti	
109	Uttar Pradesh	Siddharthnagar	
110	Uttar Pradesh	Sonbhadra	
111	Uttarakhand	Haridwar	
111	Ottaraknand	Udham Singh Nagar	

ANNEXURE-II REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 1334 DUE FOR ANSWER ON 28 JULY, 2025

State-wise releases made to the States/UTs under the ADP since inception till February 2025

S.No.	State	Total Sanctioned Amount (in Rs cr)
1	Andhra Pradesh	34.25
2	Arunachal Pradesh	20.06
3	Assam	127.60
4	Bihar	202.06
5	Chhattisgarh	117.63
6	Gujarat	22.26
7	Haryana	23.44
8	Himachal Pradesh	15.56
9	Jammu & Kashmir	29.55
10	Jharkhand	230.24
11	Karnataka	31.60
12	Kerala	18.56
13	Madhya Pradesh	94.98
14	Maharashtra	80.52
15	Manipur	20.26
16	Meghalaya	16.06
17	Mizoram	19.06
18	Nagaland	15.31
19	Odisha	135.33
20	Punjab	39.23
21	Rajasthan	66.51
22	Sikkim	18.55
23	Tamil Nadu	33.63
24	Telangana	33.16
25	Tripura	30.26
26	Uttar Pradesh	176.69
27	Uttarakhand	29.68